

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 559 of 2002@@
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MAJOR SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB
(With appln.(s) for bail and with office report)

Respondent (s)

Date : 21/11/2002 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. K.B. Sinha, Sr. Adv.
Mr. P.D. Sharma, Adv.

For Respondent (s) Mr. Bimal Roy Jad, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. K.B. Sinha, learned senior counsel resumed his arguments at 10.40 a.m. and concluded at 11.15 a.m. Hearing concluded.

Judgment reserved.

.SP1

(Pawan Kumar)
Court Master

(Shelly Sen Gupta)
Court Master